NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 07/11/2017 AT 10.30 AM PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/138/2016 NAME OF THE PETITIONER(S) : V. Saraswathi & 7 others NAME OF THE RESPONDENT(S) : M/s Meadow Rural Enterprises Private Limited & 20 others UNDER SECTION : 397/398, 235, 237, 111/59 DESIGNATION S.No. NAME (IN CAPITAL) **SIGNATURE** REPRESENTATION BY WHOM Coursel for Petitioner RIN RS S. P. mirali krymn and RJ No RJS and RJ No RZJ Coursel for Rospordant 1 Andord

3- AM. Sridberan

ORDER

Counsel representing both the parties are present. In relation to the issue of filing additional documents by the respondents a counter memo has already been filed by R1. For passing orders, put up on 16.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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